

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) : (a) to (d). Reports have been received that the students in Gujarat and Madhya Pradesh have started agitation in both states against the state governments' decision to increase quota of reserved seats in professional colleges. The agitation has been in the form of boycott of classes and examinations, holding procession/rallies, bandhs, forcible closure of shops etc.

According to the existing Central Government/U. G. C. guidelines on the subject, 22.5% of seats in all are required to be reserved for students belonging to SC/ST Communities (15% for S. C. and 7.5% for S. T). While Central universities are expected to follow the Central Government/UGC guidelines regarding reservation for SC/ST, the universities established under Acts of State Legislatures generally follow the reservation policy and instructions issued by the respective state Governments who are primarily responsible for implementation of reservation policy.

Report of Sarkaria Commission to Review-Centre-State Relations

70. SHRI AMAL DATTA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Sarkaria Commission set up to review Centre-State relations would be able to complete its report in time ;

(b) if not, the reasons thereof ;

(c) whether Government are considering for extension of its terms if it fails to complete its report in time ; and

(d) the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) : (a) and (b). Because of the importance, complexity and enormity of

the work involved in reviewing the Centre-State relations, the Sarkaria Commission would not be able to submit its report within the present term of the Commission which expires on June 30, 1985.

(c) and (d). The proposal for further extension of the term of the Commission is under consideration of the Government.

Death of an Undertrial in Tihar Jail

72. SHRI M. MAHFOOZ ALI KHAN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that an undertrial lodged in Tihar Jail was recently burnt to death under mysterious circumstances ;

(b) if so, the details thereof ; and

(c) the result of the inquiry, if any, conducted by Government in the matter and the action taken thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) : (a) to (c). No Sir. However, an undertrial Shri Rajinder Kumar made an attempt to commit suicide by burning himself in the Tihar Jail on 15.1.1985. He succumbed to burn injuries in the Lok Nayak Jai Prakash Narain Hospital on 16.1.1985. The Magistrate who conducted an inquest in the case is yet to submit his report in the matter.

Indo-US Collaboration for National Silicon Facility at Baroda

73. SHRI M. MAHFOOZ ALI KHAN : SHRI SANAT KUMAR MANDAL : Will the PRIME MINISTER be pleased to state :

(a) whether Government have recently signed an agreement with